

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2019

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing - <b>CIRP</b>	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	Ms. Ramanathan Bhuvaneshw ari, RP

ADVOCATE FOR PETITIONER/s:

NONE PRESENT

ADVOCATE FOR RESPONDENT/s:

**ORDER**

None appeared for the RP. Post the case on 10.12.2019.

  
**MEMBER(T)**

  
**MEMBER(J)**

Puja

Verified



Court Officer